ANNEXURE 9

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|------------|---|---------------------------|-------------------|----------------------------|-----------------|-------------------------------------|-----------------------------|-------------------------------|---------------------|-------------------------------------|-----------------------|-----------------------------|-----------------|--|
| | M/S FUNBARS HOSPITALITY PRIVATE LIMITED; COMMENCEMENT OF CIRP ON 03.08.2021 | | | | | | | | | | | | | |
| | List of other creditors (Other than financial creditors and operational creditors) as on 28.01.2022 | | | | | | | | | | | | | |
| | Name of creditor | Details of claim received | | Details of Claims Admitted | | | | | Amount of | Amount of any | Amount of | Amount of | | |
| Sl. No. | | Date of Receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether Related Party ? | contingent claim | mutual dues, that may be set-off | claim not admitted | claim under verification | Remarks, if any | |
| | | | | | | | | | | | | | | |
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| Note: RP h | Note: RP has not received any claim under this class. | | | | | | | | | | | | | |